

OFFICERS OF PERSONNEL BRANCH

816. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of class I and II officers in the Personnel Branch of the Indian Railways on the 31st March, 1966; and

(b) the number of officers drafted from Personnel Branch and that of those drafted from non-Personnel Branch?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) 328.

(b) Personnel Branch—258.

Non-Personnel Branch—70.

DETERIORATION IN THE QUALITY OF LAMBRETTA SCOOTERS

817. SHRI R. P. KHAITAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the quality of Lambretta Scooters manufactured recently has much deteriorated;

(b) whether Government have received complaints from the customers about this fact; and

(c) if so, whether Government have taken any action in the matter?

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA): (a) No, Sir. Government have not come across any evidence to suggest that the quality of Lambretta scooters has deteriorated recently.

(b) and (c) A few complaints had been received. These have been brought to the notice of the manufacturers by the Directorate General of

Technical Development for remedial action.

ENGINEERS SENT TO U.S.S.R. BY HEAVY ELECTRICALS, HARDWAR

818. SHRI BANKA BEHARY DAS: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that in the case of second batch of engineers of Heavy Electricals, Hardwar, consisting of 63 engineers sent to USSR for training, the fields of specialisation were changed after six to eight months of training and there was consequent loss of the time; and

(b) if so, the reasons for this change?

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA): (a) No, Sir. The field of specialisation was changed in the case of seven trainees only and this was after about four months of their departure from India. There was no loss of time since the Engineers concerned received general theoretical training during the initial period.

(b) The changes were made on the advice of the Russian consultants, on the basis of experience gained, and in view of the specialisations that were required to be covered

BOARD FOR ALLOCATION OF DUTIES TO ENGINEERS OF HEAVY ELECTRICALS TRAINED IN U.S.S.R.

819. SHRI BANKA BEHARY DAS: Will the Minister of INDUSTRY be pleased to state:

(a) whether any board was constituted by the management of Heavy Electricals for allocating duties to the engineers trained in U.S.S.R.; and

(b) if so, the number of members of the Board with their technical qualifications in the particular fields of specialisation for which they had to select suitable engineers?